

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:262
ANSWERED ON:26.02.2013
SUBSIDY TO FARMERS
Reddy Shri Modugula Venugopala

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has sanctioned any funds for providing subsidy to farmers for cultivation of crops during the 11th and 12th Five Year Plans;
- (b) if so, the details of the funds sanctioned for subsidy to farmers during the above period; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (c) Yes, Madam. Government of India is implementing various Crop Development Schemes through State Governments like National Food Security Mission (NFSM), Integrated Scheme on Oilseeds, Pulses, Oil palm and Maize (ISOPOM), Technology Mission on Cotton(TMC), Jute Technology Mission(JTM), Integrated Cereals Development Programme (ICDP) for Rice/Wheat/Coarse Cereals and Sustainable Development of Sugarcane Based Cropping Systems Areas (SUBACS), etc. under Macro Management of Agriculture(MMA), Rashtriya Krishi Vikas Yojana (RKVY) including its sub-schemes i.e. Bringing Green Revolution to Eastern India (BGREI), Initiative for Nutritional Security through Intensive Millets Promotion (INSIMP), etc. during 11th Five Year Plan and in 2012-13 the first year of the 12th Five Year Plan for increasing production and productivity of field crops through the use of improved crop production technologies.

Under the Crop Development Schemes, States/UTs are extended financial support to the farmers for use of latest production technology/ critical inputs such as seeds, micro-nutrients, soil ameliorants, plant protection chemicals, farm machineries and efficient micro irrigation devices, etc for enhancement of production and productivity of crops. Detail of the funds released under above schemes is annexed.